

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION NO. 113

Dated Imphal, the 31st May, 2021

No. HCM/C-54/2013-RC(J)/90246 : The Hon'ble The Chief Justice is pleased to constitute the following committee of the High Court of Manipur:-

Name of the Committee	Names of the Hon'ble Judges/ Members	Secretary
Disaster Management Committee of High Court of Manipur	1. Hon'ble Mr. Justice A. Bimol Singh - Chairperson 2. President, High Court Bar Association - Member 3. Jt. Registrar (Judl.) - Member 4. Jt. Registrar (Admin.) - Member	Shri Roshan Oinam, Court Manager

By Order etc.

31/5/2021
(G. GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. All District & Session Judges.
2. The President, High Court Bar Association.
3. The President, All Manipur Bar Association
4. The Registrar (Judl)/(Admn.), High Court of Manipur.
5. All the Joint Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. All Assistant Registrars/Court Managers High Court of Manipur.
9. The Librarian-cum-Research Officer, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
13. The Private Secretary to Hon'ble Mr. Justice A Bimol Singh.
14. The System Analyst, High Court of Manipur *for uploading the same in the official website.*
15. The Superintendent (Estt.I)/(Estt.II), High Court of Manipur.
16. The Notice Board/Order Book.
